

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 480 of 97

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

SMT. AHALYA BERA

- v e r s u s -

SOUTH EASTERN RAILWAY

For the applicant : None.

For the respondents : None.

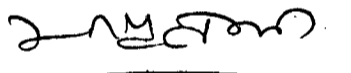
Heard on 3.11.98

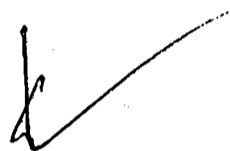
Order on 3.11.98

O R D E R

None appears for the applicant. Therefore, the application is dismissed for default.

2. No order is passed as to costs.


(B.P. Singh)
M e m b e r (A)


(D. Purkayastha)
M e m b e r (J)